

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 118
(IB)-587(ND)2020**

Under Section: 9 of IBC.

In the matter of:

Fedex Express Transportation and Supply Chain Services (India)
Pvt. Ltd.**Applicant**

Vs.

Shoppers Supply Overseas Pvt. Ltd.**Respondent**

Order delivered on 17.03.2020

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Applicant :
For the Respondent :

ORDER

List on 23.04.2020.

Sd/-

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Vaishali

